NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 173/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Casa Builders Pvt .Ltd.

V/s.

SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

Rupert Geek for Pchiriogen ilb Legeral

ORDER TCP 173/I&BC/NCLT/MB/MAH/2017

1. Learned Representative seeking adjournment. Granted.

2. Adjourned to **25.09.2017**.

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

M.K. SHIJAWAT

Member (Judicial)